

The High Court of Manipur at Imphal

OFFICE ORDER NO.11

Dated, Imphal, the 21st June, 2014.

No.HCM/I-4/76-Estt(VII)/ 10514 / In supersession of all earlier Office Orders in this regard, it is hereby ordered that no representation, letter, application etc. by the Judicial Officers, officers and employees of both the High Court Registry and Subordinate Judiciary in Manipur be directly addressed to Hon'ble the Chief Justice or to any Hon'ble Judge of the High Court of Manipur. Such representations, letters, applications, etc. shall only be addressed to the Registrar General, High Court of Manipur at Imphal.

This Office Order shall come into effect with immediate effect.

By order etc.,

Sd/-

**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Memo No.HCM/I-4/76-Estt(VII)/10515-35 Imphal, the 21st June, 2014.

Copy to:-

1. The District & Sessions Judge, Manipur East, for kind information and necessary action.
2. The Presiding Officer, MACT/Revenue Tribunal, Manipur for kind information and necessary action.
3. Ld. Judge, Family Court Manipur at Imphal, for kind information and necessary action.
4. The District & Sessions Judge, Bishnupur, for kind information and necessary action.
5. The District & Sessions Judge, Manipur West, for kind information and necessary action.
6. The District & Sessions Judge, Thoubal, for kind information and necessary action.

7. The Member Secretary, Manipur State Legal Services Authority, Imphal, for information and necessary action.
8. The Registrar, High Court of Manipur at Imphal, for information and necessary action.
9. The District & Sessions Judge, Senapati, for information and necessary action.
10. The Joint Registrar (Judl/Bench), High Court of Manipur at Imphal, for information and necessary action.
11. The Joint Registrar (Admn/PM & P), High Court of Manipur at Imphal, for information and necessary action.
12. The Deputy Registrar (Admn/PM & P), High Court of Manipur at Imphal, for information and necessary action.
13. The Deputy Registrar (Judl), High Court of Manipur at Imphal, for information and necessary action.
14. All Assistant Registrars, High Court of Manipur at Imphal, for information and necessary action.
15. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur, for kind information his Lordship. He is further requested to circulate the Office Order to all the Sr. Grade Stenographer and Private Secretaries to Hon'ble Judges.
16. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, for kind information of his Lordship
17. The Librarian-cum-Research Officer, High Court of Manipur at Imphal, for information and necessary action.
18. The Administrative Officer, Cheirap Court Complex, Uripok. He is to circulate the Office Order to all concerned Officers & Staff and ensure the acknowledgement of the same.
19. All Superintendents, Stamp Reporter & Court Officers, High Court of Manipur at Imphal, for information and necessary action.
20. All Notice Boards.
21. Guard File/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR